के मामले में न्यूनतम योग्यता मैट्रीकुलेशन नहीं रखी गई है। मैट्रीकुलेशन परीक्षा में फेल तथा मैट्रिक दर्जे तक शिक्षा प्राप्त उम्मीदवार भी इस पद पर नियुक्ति-योग्य माने जाते हैं। लेबोरेटरी अटेन्डेंटो को केमिस्टो द्वारा बताये गये बंधे-बंधाये कार्य करने होते हैं। इसलिये निम्न श्रेणी लिपिको और लेबोरेटरी अटेन्डेन्टो के पद न तो योग्यता के मामले मे परस्पर समान हैं और न कार्य की प्रकृति के मामले में।

(ग) और (घ) 1-5-1966 से लेबोरेटरी अटेन्डेन्टो का वेतन मान 80-110 रुपये से सशोधित करके 85-128 रूपये कर दिया गया है। इसके बाद वेतन मान मे आगे वृद्धि के लिए सशोधन करने के सम्बन्ध में कुछ अभ्यावेदन प्राप्त हुए हैं। लेबोरेटरी अटेन्डेन्टो द्वारा किये जाने वाले कार्य के स्वरूप को देखते हुए सरकार ने निर्णय किया है कि उनके वेतन मान मे और आगे वृद्धि के लिये सशोधन करने का कोई औचित्य नहीं है।

परिवार नियोजन का प्रशिक्षण

733. **श्री सरजू पाण्डेय** : क्या स्वास्थ्य एवं परिवार नियोजन मत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि गत वर्ष गाधीग्राम बम्बई तथा नई दिल्ली मे परिवार नियोजन के बारे म प्रशिक्षण प्राप्त करने के लिये प्रशिक्षणार्थी बुलाये गये थे,

(ख) यदि हा तो विभिन्न राज्यो म इन प्रशिक्षण केन्द्रो मे कितने प्रशिक्षणार्थी हैं,

(ग) इन प्रशिक्षण केन्द्रो मे ऐसे प्रशिक्षण पर कुल कितना व्यय हुआ है,

(घ) क्या यह सच है कि नई दिल्ली के प्रशिक्षण केन्द्र मे प्रशिक्षणार्थियो को कोई वजीफा नहीं दिया गया जब कि बम्बई तथा गांधीग्राम के प्रशिक्षण केन्द्रों मे प्रशिक्षण प्राप्त करने वाले प्रशिक्षणार्थियो को प्रति मास 150 रुपये वजीफा दिया गया, और

(ङ) यदि हा, तो इसके क्या कारण हैं?

स्वास्थ्य एवं परिवार नियोजन मंत्री (डा० श्रीमति चन्द्रशेखर) : (क) जी, हां।

(ख) अपेक्षित सूचना का एक विवरण सभा पटल पर रखा जाता है। [पुस्तकालय में रखा गया। देखिये संख्या एल टी-283/67]

(ग) सूचना एकत्र की जा रही है और तैयार होते ही सभा-पटल पर रख दी जायेगी।

(घ) जी, हा।

(ङ) वर्तमान प्रणाली के अनुसार छात्रवृत्ति केवल उन प्रशिक्षणार्थियो को मिल सकती है जो प्रशिक्षण केन्द्र से सम्बद्ध छात्रावास मे रहते हो। चूंकि नई दिल्ली स्थित प्रशिक्षण सस्थान से कोई छात्रावास सम्बद्ध नहीं है अत प्रशिक्षार्थी इन छात्रवृत्तियो को पाने के अधिकारी नहीं थे। इसके बदले उन्हें अपना सामान्य दैनिक भत्ता मिलता रहा।

Eastern Districts of U P

734. **Shri Rajdeo Singh**
Shri Shambhu Nath.
Shri Nageshwar

Will the Minister of Finance be pleased to state

(a) the amount of help given for the development work for Azamgarh, Ghazipur Jaunpur and Deoria Districts of Uttar Pradesh so far, and

(b) the amount proposed to be spent in the next financial year?

The Deputy Prime Minister and Minister of Finance (Shri Morarji

Desai): (a) and (b). Earmarked Central assistance to the extent of Rs. 8.50 crores was given in the years 1964-65 and 1965-66. In the earlier years as well as in the year 1966-67, no earmarked assistance was provided for the purpose and the required outlay were found within the State Plan. Since the Plan allocations for 1967-68 have not yet been finalised, it is not possible to indicate at present the amount which will be available for development work in the four districts in question.

Pulivendala Channel Scheme, in Andhra Pradesh

735. **Shri Eswara Reddy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Pulivendala Channel Scheme (Cuddapah District, Andhra Pradesh) was included in the State's Second Plan as a new scheme and its foundation stone was laid in January 1962 by the then Chief Minister;

(b) whether any project report has been received since then from the Andhra Pradesh Government and the construction work taken up;

(c) if not, the stage at which it stands at present and when it is expected to be taken up;

(d) the salient features of the scheme; and

(e) the estimated cost of the scheme?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) No.

(c) The State Government had suggested its inclusion in the Fourth Plan. The decision about its inclusion the Plan will be taken after the project report has been received.

(d) The scheme is proposed to be taken up in conjunction with the Tungabhadra High Level Canal. It is intended to provide irrigation to 55,000 acres and will consist of:—

(1) Excavation of Mid Pennar South canal up to mile 44/7 to carry an extra discharge to Pulivendala block;

(2) Tumpera cut/excluding lining;

(3) Chitravathi Anicut; and

(4) Excavation of the Pulivendala canal for a length of 24 miles.

(e) Rs. 860 lakhs.

Foreign Aid required for Fourth Plan

736. **Shri Kansari Haldar:**
Shri Sezhiyan:

Will the Minister of Finance be pleased to state:

(a) the estimated foreign aid required for the Fourth Five Year Plan;

(b) how much of this aid has been assured so far;

(c) the name of the countries which have so far pledged aid; and

(d) the amount of aid pledged by each country?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) According to the Draft Outline of the Fourth Five Year Plan, the gap in foreign exchange resources to be covered by inflow of capital from abroad is placed at Rs. 6,300 crores. A part of this is expected to be met from inflow of private foreign capital and the rest represents the requirement of foreign aid.

(b) to (d). The aid made available by various countries and institutions